

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

CORAM – SHRI P. MOHAN RAJ, HON'BLE MEMBER (J)

CORAM: SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE

| | |
|----------------------------------|------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Company Petition IB/218/2022 |
| NAME OF THE COMPANY | NCC Ltd |
| NAME OF THE PETITIONER(S) | Axis Bank Ltd |
| NAME OF THE RESPONDENT(S) | NCC Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

Ld. Counsel Mr. Kailash Nath appears on behalf of the Financial Creditor.

Matter adjourned to 24.11.2022.

Self

**Satya Ranjan Prasad
Member (Technical)**

Self

**P. Mohan Raj
Member (Judicial)**